Unstarred Questions

Statement

| Sl. No. State | | Number of Prisoners |
|---------------|-------------------|---------------------|
| 1. | Andhra Pradesh | 6 |
| 2. | Daman and Diu | 1 |
| 3. | Gujarat | 1 |
| 4. | Haryana | 1 |
| 5. | Jammu and Kashmir | 1 |
| 6. | Karnataka | 1 |
| 7. | Kerala | 12 |
| 8. | Maharashtra | 1 |
| 9. | Puducherry | 1 |
| 10. | Punjab | 8 |
| 11. | Rajasthan | 2 |
| 12. | Tamil Nadu | 7 |
| 13. | West Bengal | 1 |
| | Total | 43 |

State/UT-wise number of prisoners

Implementation of Model Prison Manual

1163. SHRI SANJAY SETH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry had vide advisory dated 4th May, 2017, asked all the States and UTs to implement the Model Prison Manual, 2016 and whether any step has been taken to monitor or study the implementation of Model Prison Manual, 2016 after this advisory was issued, if so, the details thereof; and

(b) whether Government has any plan to set up a National Commission for Prisons as recommended in the Mulla Committee report and/or any other nodal/ central level agency for monitoring prisons in the country? Written Answers to

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) Yes, Sir. The Ministry of Home Affairs (MHA) had followed up the matter of adoption of Model Prison Manual, 2016 by the States and UTs *vide* letters dated 28.2.2017 and 11.8.2017. In response, some States and UTs have informed MHA that since 'prisons' is a 'State' subject, they have constituted Committees to examine the Model Prison Manual. Some other States have informed that they will seek approval of the competent authority in their State to revise their Manual. Some States and UTs have indicated that they have adopted all major provisions of the Model Prison Manual in their State's Jail Manual.

(b) No such proposal is under consideration of the Government as 'Prisons' is a 'State' subject. National Commissions like National Human Rights Commission and National Commission for Women etc. visit and monitor the Prisons and provide their inputs and recommendations to the States/UTs.

Loss of jobs by women

1164. SHRI VISHAMBHAR PRASAD NISHAD: SHRIMATI CHHAYA VERMA: SHRI NEERAJ SHEKHAR: CH. SUKHRAM SINGH YADAV:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether 8.8 million women have lost their jobs during 2018 as per a recent report;

- (b) if so, the details thereof, State-wise;
- (c) whether 9.1 million rural jobs have been lost in 2018 as per the same report;
- (d) if so, the details thereof, State-wise; and
- (e) the response of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (e) The data relate to Centre for Monitoring Indian Economy (CMIE) which is a private institution and the Government is not aware of their Survey, design and methodology adopted for the same. Hence, it is not possible to crosscheck veracity of their survey results. Employment generation coupled with improving employability is the priority of the Government. The Government